

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 2562**  
(TO BE ANSWERED ON THE 24<sup>th</sup> March 2025)

**PASSENGER TRAFFIC ON DOMESTIC AND INTERNATIONAL  
ROUTES**

2562. SHRI BRIJ LAL  
DR. ANIL SUKHDEORAO BONDE  
SHRI MAYANKBHAI JAYDEVBHAI NAYAK  
SHRI RYAGA KRISHNAIAH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the number of passengers on the domestic and international routes in the year 2024;
- (b) whether there has been an increase or decrease in passenger traffic as compared to the same period in the year 2023; and
- (c) the steps taken to control the high rise in the domestic ticket prices by the airline companies during the weekend and holidays?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

- (a): The number of domestic and international passengers handled at Indian airports during 2024 are 325.31 million and 75.47 million respectively.
- (b): There has been an increase of 7.39% and 12.75% in domestic and international passengers respectively during 2024 as compared to 2023.
- (c): The Government does not regulate the fares set by airlines - Indian or foreign. The fares on any route are dependent, inter-alia, on seasonality, holidays and festivals, cost of Aviation Turbine Fuel, competition and other similar factors. Airline pricing runs in multiple levels {buckets or RBDs} which are in line with the practice being followed globally and due to dynamic fare pricing, the tickets bought in advance are much cheaper than those purchased near the travel date. Under the provisions of Rule 135(1) of the Aircraft Rules, 1937, the airlines are free to fix tariffs, having regard to all relevant factors, including cost of operation, characteristics of services, generally prevailing tariff etc. DGCA's Tariff Monitoring Unit (TMU) ensures that the fares being charged by the airlines are as per the tariff established by the airlines.

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